

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.12.2023

NOTICE

Please take notice that the following matters listed in Court-III on 14.12.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins) No. 501 of 2023	Advantagesai Projects Pvt. Ltd. Vs. Akshay Techforge Pvt. Ltd.	Krishna Chaitanya	Swapan Pradhan
	(PH)			

By order of Hon'ble Chairperson

-Sd/-

Registrar